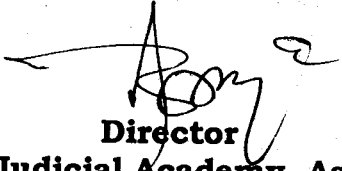


JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 1st August, 2014

No. JAA.28/2013/756 / ::::: Hon'ble the Chief Justice of the Gauhati High Court -cum- Chairperson of the Judicial Academy, Assam has been pleased to extend the period of service of **Shri Bijoy Swarnakar**, retired Under Secretary (Finance) of the Govt. of Assam, as Accounts Officer of Judicial Academy, Assam, for another period of **6 (six) months** with effect from **02.08.2014** (forenoon) on contractual basis on the same terms and condition at a fixed pay of Rs.25,000/- (*rupees twenty five thousand*) only per month.


Director
Judicial Academy, Assam

Memo No. JAA.28/2013/757- 68 /
Copy to :-

Dated Guwahati the 1st August, 2014.

1. The LR and Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Commissioner & Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
3. The Registrar General, Gauhati High Court, Guwahati.
4. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
5. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati-28.
6. Shri S.M. Deka, Academic Adviser, NEJOTI.
7. The Joint Director, Judicial Academy, Assam.
8. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
9. The Deputy Registrar (Finance /Apptt /G &C), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Bijoy Swarnakar, Accounts Officer, Judicial Academy, Assam.
12. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
- ✓ 13. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as Judicial Academy, Assam website.


01.08.14,
ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM